

ORDER

Re: Situation arising due to outbreak of the novel coronavirus (COVID-19)

Keeping in view the decline in number of Covid-19 cases & ease in the restrictions imposed due to Covid-19, Order No. DMC-SPO-2020/1325 dated 05.02.2022 issued by Haryana State Disaster Management Authority, Order No. 13180-HIII(5)/2022/2410 dated 10.02.2022 issued by the Adviser to the Administrator, U.T. Chandigarh; in partial modification of Order No.132/RG/Spl./Misc. dated 30.01.2022 regarding sitting arrangement of Hon'ble Judges, Hon'ble the Chief Justice has been pleased to order, for the time being, subject to review as under:

1. Half of the total number of Hon'ble Benches will hold the court through Physical Mode w.e.f. 14.02.2022.
2. The option of learned Advocates to appear through Virtual mode in the courts being held through Physical Mode will be regulated as per Order No.96/RG/Spl./Misc. dated 14.09.2021.
3. The Schedule/Sitting arrangement of the Hon'ble Courts to hold the court through Physical Mode will be as follows:

(i) **Dates falling on odd numbers in the month i.e. 1, 3, 5 etc.:**

<u>Hon'ble Division Benches</u>	
(i)	Hon'ble Mr. Justice Augustine George Masih Hon'ble Mr. Justice Sandeep Moudgil
(ii)	Hon'ble Mr. Justice Tejinder Singh Dhindsa Hon'ble Mr. Justice Lalit Batra
(iii)	Hon'ble Mr. Justice M.S. Ramachandra Rao Hon'ble Mr. Justice Harminder Singh Madaan
<u>Hon'ble Single Benches (Civil & Writ)</u>	
(i)	Hon'ble Mr. Justice Fateh Deep Singh
(ii)	Hon'ble Mr. Justice B.S. Walia
(iii)	Hon'ble Mr. Justice Rajbir Sehrawat
(iv)	Hon'ble Mr. Justice Anil Kshetarpal
(v)	Hon'ble Mr. Justice Sudhir Mittal
(vi)	Hon'ble Mrs. Justice Archana Puri
<u>Hon'ble Single Benches (Criminal)</u>	
(i)	Hon'ble Mr. Justice Amol Rattan Singh

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(ii)	Hon'ble Mr. Justice Sureshwar Thakur
(iii)	Hon'ble Mr. Justice Deepak Sibal
(iv)	Hon'ble Mr. Justice Gurvinder Singh Gill
(v)	Hon'ble Mrs. Justice Manjari Nehru Kaul
(vi)	Hon'ble Mr. Justice Manoj Bajaj
(vii)	Hon'ble Mr. Justice Harnaresh Singh Gill
(viii)	Hon'ble Mr. Justice Suvir Sehgal
(ix)	Hon'ble Mr. Justice Jaspurpreet Singh Puri
(x)	Hon'ble Mrs. Justice Meenakshi I. Mehta
(xi)	Hon'ble Mr. Justice Vikas Bahl
(xii)	Hon'ble Mr. Justice Jasjit Singh Bedi

(ii) **Dates falling on even numbers in the month i.e. 2, 4, 6 etc.:**

<u>Hon'ble Division Benches</u>	
(i)	Hon'ble Mr. Justice Ajay Tewari Hon'ble Mr. Justice Pankaj Jain
(ii)	Hon'ble Ms. Justice Ritu Bahri Hon'ble Mr. Justice Ashok Kumar Verma
(iii)	Hon'ble Mr. Justice Gurmeet Singh Sandhwalia Hon'ble Mr. Justice Vikas Suri
<u>Hon'ble Single Benches (Civil & Writ)</u>	
(i)	Hon'ble Mrs. Justice Lisa Gill
(ii)	Hon'ble Mr. Justice Raj Mohan Singh
(iii)	Hon'ble Mr. Justice Anupinder Singh Grewal
(iv)	Hon'ble Mr. Justice Mahabir Singh Sindhu
(v)	Hon'ble Mr. Justice Arun Monga
<u>Hon'ble Single Benches (Criminal)</u>	
(i)	Hon'ble Mr. Justice Harinder Singh Sidhu
(ii)	Hon'ble Ms. Justice Jaishree Thakur
(iii)	Hon'ble Mr. Justice Arvind Singh Sangwan
(iv)	Hon'ble Mr. Justice Avneesh Jhingan
(v)	Hon'ble Mr. Justice Harsimran Singh Sethi
(vi)	Hon'ble Mr. Justice Anoop Chitkara
(vii)	Hon'ble Mrs. Justice Alka Sarin
(viii)	Hon'ble Mr. Justice Sant Parkash
(ix)	Hon'ble Mr. Justice Karamjit Singh
(x)	Hon'ble Mr. Justice Vivek Puri
(xi)	Hon'ble Mr. Justice Rajesh Bhardwaj
(xii)	Hon'ble Mr. Justice Vinod S. Bhardwaj

Note:- Hon'ble the First Division Bench comprising Hon'ble the Chief Justice and Hon'ble Mr. Justice Arun Palli will be sitting in physical mode of hearing on every Monday, Wednesday and Thursday.

BY ORDER OF HON'BLE THE CHIEF JUSTICE.

VAgg
(Vikram Aggarwal)
Registrar (Vigilance)
11.02.2022